A Memorandum of Understanding (MOU) regarding Cooperation in the Application of Competition Laws was signed between Competition Commission of India (CCI) and Commissioner of Competition, Competition Bureau Canada (CB) on the sidelines of 2014 ICN Merger Workshop on 1st December 2014 in New Delhi. The MOU was signed by Mr. Ashok Chawla, Chairperson, CCI and Mr. John Pecman, Commissioner, CB.

The MoU will facilitate cooperation between the CCI and the Bureau in all the competition related matters including cooperation and coordination in their enforcement activities when investigating the same or related competition matters. The cooperation as envisaged in the MoU is expected to benefit business entities in both the countries.